

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No. CPC. 350/00142/2014
(O.A. 1255 of 2005)

Date of order: 10.5.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

NARAIN PRASAD MISHRA

VS.

N. MASUD & ANR. (Company Affairs)

For the Applicant : None

For the Respondents : Mr. M.K. Ghara, Counsel

ORDER (Oral)

Justice Shri Vishnu Chandra Gupta, Judicial Member:

1. Ld. Counsel for the applicant is not present.

2. On earlier occasion too, none was present on behalf of the applicant i.e. on 13.3.2015 and 18.1.2016. It appears that the applicant is not inclined to pursue the application. Ld. Counsel for the respondents is present.

3. Hence, petition is dismissed for non-prosecution.

(Jaya Das Gupta)
MEMBER(A)

(Vishnu Chandra Gupta)
MEMBER(J)

SP